77 Written Answers

सेनाओं द्वारा गोलाबरी के द्वारा जम्मू तथा कश्मीर में नियंत्रण रेखा एंव अंतर्राष्ट्रीय सीमा के बार-बार और अकारण उल्लंघन किए जाने से शिमला समझौते के अंतर्गत पाकिस्तान द्वारा व्यक्त की गई प्रतिबद्धताओं का उल्लंघन होता है। पाकिस्तान से यह अनुरोध किया गया कि वह अपनी सेनाओं को अत्यधिक सैपम बरतने की हिदायत दे और अप्रिय घटनाओं को रोकने के लिए स्थापित राजनाययिक एंव सैन्य माध्यमों का इस्तेमाल करें।

Test Agni Missile

344. SHRIMATI VEENA VERMA: Will the Minister of DEFENCE be pleased to state:

(a) whether after the successful fourth round of talks with US-Deputy Secretary of State Mr. Talbot, Government had decided to test the modified longer range version of Angi (IRBM); and

(b) if so, the main features of the modified version and the results of the test?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Based on the threat perception, Government had already approved development of a longer range Angi using the state-of-the-art technology developed indigenously. The talks with USA and other interlocutors, during which India have explained to them her security concenrs, have not let to any change in the plan of Agni Progarmme.

(b) Does not arise.

Disposal of quarters at Shakti Nagar Colony, Agra

345. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of DEFENCE be pleased to state:

(a) whether Director-General (Cantonments) had sought the opinion of Cantonment Board, Agra to dispose of Shakti Nagar Colony quarters to its occupants and a resolution No. VI, dated 30-9-1989 amended on 20-12-1989 was passed by the Cantonment Board, Agra to sell these quarters to their present occupants;

(b) whether an assessment of around Rs. one lakh has been made as the estimated cost for the disposal of each flat, if so, the details thereof; and

(c) if not, the estimated cost likely to be fixed for the disposal of each flat of the Shakti Nagar Colony quarters?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) Yes, Sir. A proposal from Director General Defence Estates for disposal of Shakti Nagar Colony quarter is under consideration of the Government.

The question of assessment of cost of each flat will arise only in case Government decides to dispose of these flats.

Long-term defence and technical cooperation with Russia

346. SHRI P. PRABHAKAR REDDY: Will the Minister of DE-FENCE be pleased to state:

(a) whether it is a fact that a high level team led by the Defence Secretary visited Russia in the 1st week of November, 1998;

(b) if so, the composition of the team and purpose of the visit;

(c) the extent to which objects of the visit were fulfilled;

(d) whether there was any written agreement signed with Russia at the end of the visit; and

(e) if so, whether the agreement included long-term defence and technical cooperation and new defence purchases?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (e) In connection with the fifth meeting of the Indo-Russian Group on Military-Technical Co-operation a delegation led by Defence Secretary and consisting of Senior officers from the armed forces and the Ministry of Defence visited Moscow from November 10-12, 1998. The Joint Working Group is responsible for review-